

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

03.05.2011

OA 167/2011

MA 123/2011

Mr. Manish Kumar Sharma, counsel for applicant.

Learned counsel for the applicant wants to withdraw the OA with liberty to represent before the respondents. As such the present OA stands dismissed as withdrawn.

Consequently, the MA.123/2011 also stands disposed of.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)

Member (J)

*mk*

*copy given vide*

*No 615*

*6/5/11*

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